

## Annexure-3

Name of the Corporate Debtor: BOMBAY RAYON FASHIONS LIMITED

Date of commencement of CIRP:

List of creditors as on: 20.04.2023

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	J M Financial Asset Reconstruction Company Ltd	20-Jun-22	60,80,12,85,135	60,80,12,85,135	Financial Assistance	Yes	Yes	No	90.66%	-	-	-	-	
2	Axis Bank Ltd	21-Jun-22	6,10,85,52,829	6,10,85,52,829	Financial Assistance	Yes	Yes	No	9.11%	-	-	-	-	
<b>TOTAL</b>			<b>66,90,98,37,964</b>	<b>66,90,98,37,964</b>					<b>99.77%</b>					

## Notes

- Corporate Debtor has pledged its 70% Equity/CCPS, along with 6,00,000 NCD's each having face value of Rs. 1000/- held in BRFL Textile Pvt Ltd (BTPL) its lenders. Out of 70% equity shares/CCPS, lender had invoked equity shares in April 2022 and CCPS constituting 33.99% shareholding in BTPL. JMFARC acting in its capacity as trustee of JMFARC - Fabric - August 2018 I - Trust various other trustees continues to hold the balance shares as security against the loan outstanding of BRFL. Lenders have not assigned any amount for shares invoked and their response is awaited
- Details of Security of J M Financial Asset Reconstruction Company Ltd (**Annexure 3.1** - as per claim documents)
- Details of Security of Axis Bank Ltd as per claim documents (**Annexure 3.2** - as per claim documents)

**Annexure 3.1**

**Details of Security –J M Financial Asset Reconstruction Company Ltd**

<b>Sr No</b>	<b>Particulars</b>	<b>Description</b>																														
1.	Leasehold land bearing Plot. No. 21 to 32 (P), Sy.No(s) 22, 29, 36, 37, 38, 39 & 40 in Apparel Park ( <b>Bangalore Process Mill</b> )	Admeasuring 61,067.10 sq.mtrs together with factory and other buildings, godowns, erections, structures constructed thereon and fixed plant and machinery																														
2.	Plot No. SW 52, Bangalore ( <b>Unit - 9 &amp; CMD</b> )	Admeasuring 38,311 sq.mtrs together with factory and other buildings, godowns, erections, structures constructed thereon																														
3.	Plot No. G - 95, MIDC- <b>Tarapur</b>	Admeasuring 43,395 sq. mtrs. along with land, building and plant & machineries																														
4.	Plot no. S-32(P), S-33 & 5-34 in Sy. No. parts of 40 & 41- Apparel Park ( <b>Trims Unit</b> )	Admeasuring 9816.00 sq. mtrs																														
5.	2.1 MW wind farm ( <b>windmill</b> ) in in R.S.No. 1 of Konchigeri village, Siruguppa taluk, Bellary district	Admeasuring 2 acres of land																														
6.	Unit Nos. 1119, 1123-27, 1135-39, 1140-41, 1143-44 and 1148 in Oberoi Garden Estate ( <b>Oberoi Garden floor</b> ), Chandivali	<table border="1"> <thead> <tr> <th><b>Unit No.</b></th> <th><b>Measurement (in sq. ft)</b></th> </tr> </thead> <tbody> <tr><td>1119</td><td>440</td></tr> <tr><td>1123</td><td>560</td></tr> <tr><td>1124</td><td>540</td></tr> <tr><td>1125</td><td>490</td></tr> <tr><td>1126</td><td>490</td></tr> <tr><td>1127</td><td>440</td></tr> <tr><td>1135 1136</td><td>1980</td></tr> <tr><td>1137 &amp; 1138</td><td>960</td></tr> <tr><td>1139</td><td>410</td></tr> <tr><td>1140 &amp; 1141</td><td>960</td></tr> <tr><td>1143</td><td>440</td></tr> <tr><td>1144</td><td>490</td></tr> <tr><td>1148</td><td>690</td></tr> <tr><td></td><td></td></tr> </tbody> </table>	<b>Unit No.</b>	<b>Measurement (in sq. ft)</b>	1119	440	1123	560	1124	540	1125	490	1126	490	1127	440	1135 1136	1980	1137 & 1138	960	1139	410	1140 & 1141	960	1143	440	1144	490	1148	690		
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1144	490																															
1148	690																															
7.	Unit Nos.1129, 1130, 1131, 1132, 1133 & 1134, 1 <sup>st</sup> Floor, D-Wing, Bldg. known as Oberoi Garden Estates' ( <b>Oberoi Garden 1<sup>st</sup> floor</b> ), Chandivali	Admeasuring 3890 sq. ft.																														
8.	Office Premises at D - Wing, Unit Nos. 6129 to 6141 ( <b>Oberoi Garden 6<sup>th</sup> floor</b> ), Chandivali	Area of 8,050 sq ft																														
9.	Survey No. E-130, E 196/5, D - 196/5/1 of Sonale village, (Bhiwandi <b>Property</b> )	Land admeasuring 4,428.1 sq. meter																														
10.	Plot No. 6 - 9, 10 -14 & 21 - 25, Phase III, Shri. Laxmi Co-op Ind. Estate Ltd, Ichalkaranji, Maharashtra, ( <b>Unit 3 &amp; Sizing unit</b> ),	Admeasuring 14,832.83 sq. mtr together with factory and other buildings, godowns, erections structures constructed thereon																														
11.	Unit No, 1,2,3 ( <b>Tex Centre premises</b> ), Andheri (E)	Unit no 1 at 2nd Floor - 924 sq ft. (85.82. sq. mtrs) Unit no 2 at 2nd Floor - 1,211 sq ft. (112.49 sq. mtrs) Unit no 3 at 2nd Floor - 1,211 sq ft. (112.49 sq. mtrs)																														
12.	Plot No. 122 / 13, ( <b>Mysore Road Unit - 13 property</b> )	1,30,681 sq ft or about 2 acres & 28 guntas together with factory and other buildings, godowns, erections, structures constructed thereon																														

Sr No	Particulars	Description
13.	Leasehold land ( <b>Unit - 8, Bidadi Property</b> )	Admeasuring 20,392 sq. mtrs) together with factory and other buildings, godowns, erections, structures constructed thereon
14.	<b>Guest house</b> (in survey nos 193/2, 192/1 & 192/2 bearing K.S. no, 145, 145/1 and 145/2) in Sadanalii village, Kasaba Hobli, Bangalore North	Admeasuring about 5,975 sq. ft
15.	Third Floor of 'Givenchy' Block, of the residential apartment project known as ( <b>Prestige Monte Carlo</b> )	Super built up area of 1,815 sq. ft. with 794 sq. ft. situated at Puttenhalli Village, Yelahanka Hobli, Bangalore
16.	Plot No. <b>C-11, MIDC</b>	Admeasuring 7,897 sq. mtrs.
17.	Plot no. <b>F-9 area, Tarapur Industrial Area</b>	Admeasuring 19,720 sq. mtrs
18.	<b>RC-51, Tarapur</b>	Admeasuring 3809 sq. mtrs
19.	<b>T – 53, Five star Industrial Area-Kolhapur</b>	Admeasuring 3,73,570 sq. mtrs.
20.	Plot No. A-1 in the Bhokar Industrial Area ( <b>Nanded land parcel</b> ),	Admeasuring 1,34,600 sq. mtrs
21.	A Two Bedroom Apartment bearing No. 701, <b>Provident Welworth, Wing C6</b>	Super built up area of 845 sq. ft.
22.	A Two Bedroom Apartment bearing No. 704, <b>Provident Welworth, wing C4</b>	Super built up area of 845 sq. ft.
23.	A Two Bedroom Apartment bearing No. 406, <b>Provident Welworth, wing C4</b>	Super built up area of 845 sq. ft.
24.	A Two Bedroom Apartment bearing No. 604, <b>Provident Welworth, wing C4</b>	Super built up area of 845 sq. ft.
25.	A Two Bedroom Apartment bearing No. 705, <b>Provident Welworth, wing C4</b>	Super built up area of 845 sq. ft.
26.	A Two Bedroom Apartment bearing No. 705, <b>Provident Welworth, wing C3</b>	Super built up area of 845 sq. ft.
27.	A Two Bedroom Apartment bearing No. 704, <b>Provident Welworth, wing C5</b>	Super built up area of 845 sq. ft.
28.	Flat No. 305 ( <b>Islampur flats</b> )	Built up Area of 88.94 sq. mtrs
29.	Flat No. 301 ( <b>Islampur flats</b> )	Built up Area of 88.94 sq. mtrs
30.	Flat No. 306 ( <b>Islampur flats</b> )	Built up Area of 88.94 sq. mtrs
31.	cadastral Survey No 160 and 163 (Part) of Lower Parel Division	Admeasuring to 49.699 sq. mtrs
32.	" <b>Hassa Mahal</b> " constructed thereon comprising of Ground + 3 upper floors having built up	Admeasuring to 4063.83 sq. ft
33.	<b>Pledge over 1,71,74,207 Shares</b> by B. R. Machine Tools Private Limited, Reynold Shirting Limited. Ms, Vinita Agrawal, Mr. Janardan Agrawal, Mr. Annan Agrawal and Mr. Prashant Agrawal	In favor of SBI CAPS Trustee Company Ltd
34.	Pledge over 70% Equity/ CCPS along with 6,00,000 NCDs each having face value of Rs. 1,000/- held in BRFL Textile Private Limited to lenders including JMFARC	Out of 70% equity shares/ CCPS, Lender(s) have invoked equity shares & CCPS constituting 33.99% shareholding in BTPL. JMFARC continues to hold it as a security against the loan outstanding of BRFL

## Annexure 3.2

### Details of Security – Axis Bank Ltd

Sr No	Particulars	Description
1.	Cash Credit Facility	<p><b>Primary Security</b></p> <ul style="list-style-type: none"> <li>• 1st pari-passu charge on entire current assets of the company.</li> </ul> <p><b>Collateral Security</b></p> <ul style="list-style-type: none"> <li>• 1<sup>st</sup>, pari-passu charge on entire Fixed Assets of the Company &amp; fixed assets of group companies/promoters</li> <li>• Personal guarantee of Promoters (Prashant Agrawal, Aman, Janardhan and Vinita Agrawal)</li> <li>• Pledge of equity shares of Company BRFL (17,174,207 shares)</li> </ul>
2.	Term Loan	<p><b>Primary Security</b></p> <ul style="list-style-type: none"> <li>• 1<sup>st</sup> pari-passu charge on entire fixed assets of the company.</li> </ul> <p><b>Collateral Security</b></p> <ul style="list-style-type: none"> <li>• 1<sup>st</sup> pari-passu charge on entire current assets of the company.</li> <li>• 1<sup>st</sup> pari-passu charge on fixed assets of group companies/promoters</li> <li>• Personal guarantee of Promoters (Prashant Agrawal, Aman, Janardhan and Vinita Agrawal)</li> <li>• Pledge of equity shares of Company BRFL (17,174,207 shares)</li> </ul>
3.	Adhoc CC	<p><b>Primary Security</b></p> <ul style="list-style-type: none"> <li>• 1st pari-passu priority charge on current assets of the company.</li> </ul> <p><b>Collateral Security</b></p> <ul style="list-style-type: none"> <li>• Extension of 1st pari-passu charge on entire Fixed Assets of the Company and fixed asset of group companies/promoters</li> <li>• 1st Pari-passu charge on all immovable assets of Latur integrated Textile Park Pvt Ltd.</li> <li>• 1st Pari-passu charge on all movable assets of Latur integrated Textile Park Pvt Ltd.</li> <li>• Extension of Pledge of equity shares of BRFL as below — <ol style="list-style-type: none"> <li>1. 17,00,000 shares held by Ms. Vinita Agrawal</li> <li>2. 40,00,000 shares owned by Reynolds Shirting Ltd</li> <li>3. 17,50,000 shares owned by BR Machine Tools Pvt Ltd</li> </ol> </li> <li>• Pledge of unencumbered shares of BRFL owned by Indian Promoters.</li> <li>• Personal Guarantee of Mr. Prashant Agrawal, Mr. Aman Agrawal, Mr. Janardan Agrawal and Ms. Vinita Agrawal</li> </ul>
4.	Debentures	<ul style="list-style-type: none"> <li>• Same as CC &amp; TL</li> </ul>